

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/1747/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
Principal Judge, Family Court No.-II,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>rd</sup> 2 March, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/59/2023 Dtd. 01.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.02.2023**, has been granted. The Counsellor, Family Court-II, Kamrup(M), Guwahati would remain in-charge of the Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-69/2004/1748/A, dated** , 02-03-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**